

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA
STARRED QUESTION NO. 277**

**TO BE ANSWERED ON TUESDAY THE AUGUST 19, 2025
SRAVANA 28, 1947 (SAKA)**

Recommendation of Finance Commission and Grants received by Jharkhand

***277. #SHRI PRADIP KUMAR VARMA:**

Will the Minister of *Finance* be pleased to state:

- a) the details of the amount recommended by the Fifteenth Finance Commission for the State of Jharkhand for the period from 2021-22 to 2025-26 and the amount allocated and disbursed to the State Government so far; and
- b) whether the grant received by Government of Jharkhand has been used as per the conditions of the Finance Commission, if so, the details of the major schemes?

ANSWER

**THE MINISTER OF FINANCE
(SMT. NIRMALA SITHARAMAN)**

(a) and (b): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) AND (B) IN RESPECT OF THE RAJYA SABHA STARRED QUESTION NO. 277 BY SHRI PRADIP KUMAR VARMA REGARDING “RECOMMENDATION OF FINANCE COMMISSION AND GRANTS RECEIVED BY JHARKHAND” FOR ANSWER ON TUESDAY, AUGUST 19, 2025.

(a) and (b):

The 15th Finance Commission (15th FC) has inter-alia recommended the devolution of taxes and grants-in-aid viz., local bodies grants (Rural and Urban local bodies including Health Sector Grants) and grants for Disaster Risk Management, for States including Jharkhand. As per the recommendations of 15th FC, Jharkhand's inter se share in tax devolution is 3.307%. The details of allocations and releases of the 15th FC recommended tax devolution and grants during the award period 2021-22 to 2025-26 for the State of Jharkhand are as under:

(Rs. in crore)

Sr.N o.	Particulars	Allocation	Released (till 12.08.2025)
1.	Devolution of Taxes	1,56,580*	1,56,580
2.	Central share of State Disaster Response Fund (SDRF)	2,510.40	2,234.40
3.	Central share of State Disaster Mitigation Fund (SDMF)	627.60	358.00
4.	Urban Local Bodies Grants (ULB)	3,367.00	1,203.44
5.	Rural Local Bodies Grants (RLB)	6,585.00	3,849.00
6.	Grants for Health Sector	2,370.00	1,344.10
	Total	1,72,040	1,65,568.94

* As per Jharkhand's inter se share in tax devolution at 3.307%.

15th Finance Commission while recommending these grants have also prescribed certain eligibility criteria and/or performance benchmarks. Based on eligibility ascertained by Nodal Ministries against these eligibility criteria/performance benchmarks and recommendations received from the Nodal Ministries, Ministry of Finance releases grants to the State Governments only if found eligible as per the extant guidelines. State Governments (including Jharkhand) utilize grants as per the extant guidelines. For release of the grant, State Governments submit utilization report/grants transfer certificate to the Nodal Ministries for previously released grants in prescribed formats. At the State level, the State Governments are responsible for monitoring the final use of 15th FC recommended grants by various State Departments/agencies/local bodies.
